

LOK SABHA
UNSTARRED QUESTION No. 27
TO BE ANSWERED ON 17TH JULY, 2017

FUEL ECONOMY NORMS FOR VEHICLES

27. ADV. M. UDHAYAKUMAR:

पेट्रोलियम और प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has given a fourth extension to a high level committee developing fuel economy norms for heavy duty vehicles and if so, the details thereof;
- (b) whether the said panel has envisaged a road map for fuel efficiency norms for heavy duty vehicles like trucks and buses in the country and if so, the details thereof; and
- (c) whether the said committee has submitted its report as per schedule prescribed for the purpose and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)
(श्री धर्मेन्द्र प्रधान)

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS
(INDEPENDENT CHARGE)
(SHRI DHARMENDRA PRADHAN)

(a) to (c) : A Steering Committee under the chairmanship of Additional Secretary, Ministry of Petroleum & Natural Gas was constituted in July, 2014 to formulate an action plan and monitor development of fuel economy norms for Heavy Duty Vehicles (Trucks & Buses). The Committee was given three extensions and the report has been submitted. Their recommendations for fuel economy norms for Heavy Duty Vehicles (more than 12 tonne) inter-alia provide the following:

- (i) Constant Speed Fuel Consumption (CSFC) method for fuel economy norms for Heavy Duty Vehicles

- (ii) For the purpose of type approval, line equations based on Fuel Economy norms would be followed for the different gross vehicle weight (GVW) category of vehicles manufactured on and after 1st April 2018 in compliance to BS-IV emission norms.
- (iii) Conformity of Production (COP) by CSFC method would be conducted once in two years' time period.

Ministry of Petroleum & Natural Gas has accepted the same and has sent proposed draft notifications to Ministry of Power and Ministry of Road Transport and Highways.
